

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 302**

IA-570/2023 IA-5598/2022 IA-4515/2022 IA-2328/2022 IA-2329/2022 IA-2357/2022 IA-2358/2022  
IA-4745/2022 IA-1089/2023 IA-51/2023 IA-6071/2022 IA-6072/2022 IA-4578/2021 IA-2071/2020  
IA-5952/2021 IA-5972/2022 IA-2250/2022 IA-2773/2022 IA-5345/2022 IA-2790/2022 IA-96/2022  
IA-97/2022 Cont.P.-2/2022 IA-2215/2022 IA-1080/2022 IA-1082/2022 IA-184/2022 IA-189/2022  
IA-997/2022 IA-1006/2022 IA-658/2022 IA-5043/2021 IA-4406/2021 IA-4410/2021 RA-1/2020  
IA-4421/2021 IA-4431/2021 IA-4558/2021 IA-4556/2021 IA-315/2021 IA-4012/2021 IA-834/2021  
IA-850/2021 IA-899/2021 IA-856/2021 IA-857/2021 IA-3819/2021 IA-872/2021 IA-852/2021  
IA-841/2021 IA-845/2021 IA-812/2021 IA-813/2021 IA-814/2021 IA-846/2021 IA-847/2021  
IA-843/2021 IA-848/2021 IA-844/2021 IA-89/2021 IA-99/2021 IA-1713/2021 IA-4922/2021  
IA-5375/2020 IA-2289/2020 IA-548/2021 IA-1194/2021 IA-1059/2021 IA-918/2021 IA-935/2021  
IA-840/2021 IA-919/2021 IA-837/2021 IA-113-2021 IA-127/2021 IA-119/2021 IA-179/2021  
IA-181/2021 IA-191/2021 IA-193/2021 IA-4288/2021 IA-197/2021 IA-199/2021 IA-236/2021  
IA-855/2021 IA-851/2021 IA-4273/2021 IA-4274/2021 IA-4276/2021 IA-4277/2021 IA-4279/2021  
IA-4281/2021 IA-4286/2021 IA-4295/2021 IA-4296/2021 IA-4303/2021 IA-4306/2021 IA-4324/2021  
IA-3560/2022 IA-2550/2022 IA-4371/2021

In

IB-401(ND)/2017

**IN THE MATTER OF:**

Mr. Deepak Khanna

**.....APPLICANT/PETITIONER**

Vs.

M/s. Earth Infrastructure Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 09.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

: Adv. Deep Bisht Adv. Akanksha Vasudeva

For the Applicant

: Adv Arvind Gupta for Applicant in IA 5972/2022

Mr. Amandeep Singh, Adv in IA-1194/2021.

Adv. Gurdas Kashyap in IA-4578/2021.

Adv. Dhruv Gupta.

For the Respondent

: Mr. Amandeep Singh, Adv. In IA-1713/2021.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **01.06.2023.**

Sd/-  
**(Court Officer)**